

They are selected on the basis of their performance in the interview.

Terycot Uniforms to Class IV Employees of L.I.C.

1360. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether his Ministry has approved the proposal to provide terycot uniforms to class IV employees of L.I.C. in place of Khadi Uniforms; and

(b) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY): (a) No, Sir.

(b) The Central Government and financial institutions like Reserve Bank of India, State Bank of India and the General Insurance Corporation of India supply cotton uniforms to their Class IV staff. The award of Industrial Tribunal, 1970 also provides for supply of cotton uniforms to Class IV employees of the Life Insurance Corporation of India.

Enquiry into accident of Ranjit Hotel, New Delhi

1361. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his attention has been drawn to a news item appeared in The 'Times of India', New Delhi issue of the 17th June, 1982 regarding the Ranjit Hotel, New Delhi;

(b) whether the Chairman and Managing Director said that a vigilance enquiry had been held in the incident of Ranjit Hotel, New Delhi and that its Manager was demoted and 2 employees of that Hotel were placed under suspension; and

(c) have charge-sheets been issued to the concerned employees?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) An enquiry by the Vigilance Division of the India Tourism Development Corporation Limited was conducted. The Manager of the Ranjit Hotel has been transferred and not demoted. In addition, two employees have been suspended.

(c) As the matter is under investigation by the CBI, no charge-sheets have been issued to the suspended employees.

यूनियनों तथा एसोसिएशनों को मान्यता देने के मानदण्ड

1362. श्री दया राम शाक्य : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) उनके मंत्रालय के अधीन यूनियनों तथा एसोसिएशनों को मान्यता देने के लिए क्या मानदण्ड अपनाए जाते हैं;

(ख) क्या मान्यता सदस्यों की संख्या के आधार पर दी जाती है; और

(ग) यदि हां, तो उस यूनियन अथवा एसोसिएशन का नाम क्या है जिसकी इस समय सबसे अधिक सदस्यता है ?

रक्षा मंत्रालय में उप मंत्री (श्री के. वी. सिंह देव) : (क) रक्षा प्रतिष्ठानों में यूनियनों को निम्नलिखित शर्तें पूरी करने पर मान्यता दी जाती है :-

(1) इसकी सदस्यता उसी उद्योग अथवा उसके निकट सहयोगी उद्योगों अथवा एक दूसरे से संबंधित उद्योग में कार्य कर रहे कामगारों तक ही सीमित रहनी चाहिए ।

(2) इसे उस उद्योग अथवा उद्योगों में कार्य कर रहे सभी कामगारों का प्रतिनिधित्व करना चाहिए ।

(3) इसके भिन्न-भिन्न में धारा(2) में उल्लिखित कामगारों की किसी भी श्रेणी की सदस्यता से दलग न करने की व्यवस्था नहीं होनी चाहिए ।

(4) यूनियन के संविधान में हड़तालें घोषित करने की प्रक्रिया के लिए उपयुक्त प्रावधान होना चाहिए ।